

F.No. 22-25/2020-IA.III
Government of India
Ministry of Environment, Forest and Climate Change
Impact Assessment Division

Indira Paryavaran Bhawan,
Jor Bagh, Aliganj
New Delhi – 110003
e-mail: sharath.kr@gov.in

Date: 25th March, 2020

OFFICE MEMORANDUM

Subject: Extension of validity of Prior Environmental Clearances expiring between 15th March 2020 and 30th April, 2020, till 30th June, 2020 – regarding

The undersigned is hereby directed to convey that in view of the outbreak of Corona Virus (COVID-19) and subsequent lockout declared for its control vide order dated 24th March 2020, issued by the Ministry of Home Affairs, Govt. of India & the National Disaster Management Authority, notwithstanding any condition imposed in the respective Prior Environment Clearance in respect of the validity period, the Ministry hereby extends the validity of Prior Environmental Clearances in respect of all category of projects or activities expiring between 15th March 2020 and 30th April, 2020, till 30th June, 2020 provided that such project or activity is permissible to be carried out as per other relevant extant laws & regulation during the period of such extension.

The extension is subject to same terms and conditions of the previous Prior Environmental Clearance in order to ensure uninterrupted operations of such projects or activities.

Sd/-
(Sharath Kumar Pallerla)
Scientist 'F'
IA (Policy)

To

1. Chairman, Central Pollution Control Board (CPCB).
2. Chairman of all the Expert Appraisal Committees
3. Chairperson/Member Secretaries of all the SEIAAs/SEACs
4. All the Officers of I.A. Division
5. Chairpersons/Member Secretaries of all SPCBs/UTPCCs

Copy for information to:

1. PS to Hon'ble Minister for Environment, Forest and Climate Change
2. PS to Hon'ble MoS (EF&CC)
3. PPS to Secretary(EF&CC)
4. PPS to AS (RSP)/AS(RA)
5. PPS to JS (GM)/JS(SKB)/JS(AKN)
6. Website, MoEF&CC
7. Guard file.

Sd/-
(Sharath Kumar Pallerla)
Scientist 'F'
IA (Policy)